

MEGHALAYA LEGISLATIVE ASSEMBLY

RE-ASSEMBLED BUDGET SESSION

(BULLETIN)

FRIDAY, THE 28TH MAY, 2010.

The House met at 11 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 11:15 A.M. The day was allotted for transaction of Government Business.

- 1. National Anthem was played.**
- 2. The Speaker announced the Report of the Business Advisory Committee under Rule 230.**
- 3. ALLOCATION OF TIME:**

Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Parliamentary Affairs moved: "This House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session".

(The motion was put to vote and adopted, and the calendar was approved).

4. PANEL OF CHAIRMEN:

In pursuance of Rule 9 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the current session:

- (i) Shri A.L. Hek, MLA.
- (ii) Shri J.M. Marak, MLA.
- (iii) Shri J.D. Rymbai, MLA.
- (iv) Shri M.M. Danggo, MLA.

5. LAYING OF REPORT:

(a) Dr. Mukul Sangma, Chief Minister laid the Report of the Comptroller and Auditor General of India in respect of the Government of Meghalaya (Revenue Receipts) for the year ended 31st March, 2009.

6. OBITUARY REFERENCES:

Shri Conrad K. Sangma, Leader of Opposition, Dr. Mukul Sangma, Chief Minister, and the Hon'ble Speaker paid rich tribute and condolences to the departed Members, Shri Prabha Rau and Shri Bhairon Singh Shekhawat.

7. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 11a.m. on Monday, the 31st May, 2010.

**Dated Shillong,
The 28th May, 2010.**

W. M. Rymbai

Secretary,
**Meghalaya Legislative
Assembly.**
